

Hon'ble the Chief Justice, Hon'ble Chairperson and Hon'ble Member of Computerisation Committee in High Court of H.P., appreciate the efforts of the Presiding Officers and staff of all the Courts of learned District & Sessions Judges, Bilaspur, Chamba, Hamirpur, Kinnaur at Rampur, Kullu, Mandi, Sirmaur at Nahan, Solan and Una, learned Additional District & Sessions Judges, Bilaspur at Ghumarwin, Chamba, Hamirpur, Kullu, Shimla-I, camp at Rohru, Sirmaur at Nahan, learned Civil Judges (Sr. Division) - cum - Chief Judicial Magistrates, Bilaspur, Chamba, Hamirpur, Kullu, Lahaul Spiti at Kullu, Sirmaur at Nahan, Solan, Courts of learned Civil Judges (Sr. Division)-cum- Additional Chief Judicial Magistrates, Court No. 1, Hamirpur, Court No. 1, Ghumarwin, Court No. 1, Kangra, Court No. 1, Dehra (Kangra), Court No. 1, Paonta Sahib Rampur, Court No.1, Sundernagar, (Mandi), and learned Civil Judges (Jr. Divn.)-cum-JMICs, Bilaspur, Court Nos. II & III, Ghumarwin, Chamba, Dalhousie, Court No. 2 Hamirpur, Court No. II, Kangra, Jawali, (Kangra), Court No. II, Dehra, Court No. II, Dharamshala, (Kangra), Manali (Kullu), Jogindernagar (Mandi), Karsog (Mandi), Chachiyot at Gohar (Mandi), Jubbal (Shimla), Rajgarh (Sirmaur), Court No. II, Nalagarh (Solan), Courts No. 2, Amb (Una) for maintaining zero level of undated cases on NJDG as on 11.12.2015.